

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 2
IA-1489,1490/ND/2021
IB/1226(ND)2019

IN THE MATTER OF:

Ashish Bankar ... Applicant/Petitioner

Vs

M/s Nu TekIndia Ltd. ... Respondent

Order under Section 7 of IBC.

Order delivered on 26.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Sanjay Kumar Singh, Adv.
For the Respondent : Mr. Abhijit Mittal, Adv. for ATC Telecom in IA 1489

ORDER

IA-1489/ND/2021:

This is an application filed by Liquidator. Learned Counsel for non-applicant accepts notice and undertakes to file reply within 2 weeks.

IA-1490/ND/2021:

This is an application filed by Liquidator. Notice to non-applicant/respondent State Bank of India M.G. Road, Gurgaon.

List on **29.04.2021.**

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

UPASANA